

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **21.02.2023** at **12.30 PM** THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : Nucleus Satellite Communication (Madras) Pvt Ltd

MAIN PETITION NUMBER : CP(IB)/297(CHE)/2021

(IA/MA) APPLICATION NUMBERS

IA/1436(CHE)/2022; IA/1315(CHE)2022

ORDER

IA/1436(CHE)/2022 has been filed to submit the first progress report.
The same is taken on record.

Accordingly, IA/1436(CHE)/2022 is **disposed off**.

In IA/1315(CHE)2022 the Applicant is represented by the Ld. Counsel
Ms. Saratha Vivek through video conferencing mode. None appears on behalf
of the Respondent.

The Registry is directed to issue notice to the Respondent.

List the matter on **23.03.2023** for further hearing.



(SAMEER KAKAR)
MEMBER (TECHNICAL)



(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT